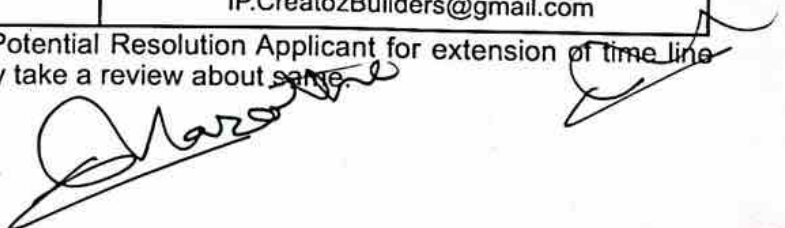


**FORM G : INVITATION FOR EXPRESSION OF INTEREST
FOR CREATOZ BUILDERS PRIVATE LIMITED
OPERATING AS BUILDER AT PUNE, MAHARASHTRA.
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016**

RELEVANT PARTICULARS		
1	Name of the corporate debtor along with PAN / CIN / LLP No.	Creator Builders Private Limited PAN - AACCC7278D1Z CIN :U54200MH2005PTC157510
2	Address of the registered office	Shop No.3, Prathmesh CHS Ltd., Building 0.16-A, New MHADA Colony, Mahakali Caves Road, Andheri East, Mumbai - 400 093 MH BHARAT.
3	URL of website	..
4	Details of place where majority of fixed assets are located.	Jade Residency, 709, Nagar Road, Wagholi, Pune - 413004 MH BHARAT
5	Installed capacity of Main Products / Services	Out of Total 1101 Fats, 84 Flats are Unsold and Occupancy Certificate has been received.
6	Quantity and value of main products / services sold in last financial year	No information is been obtained in this respect.
7	Number of Employees / workmen	There are no details received from the erstwhile promoters. As per information from other source there are Zero no. of workmen and Zero no. of employees.
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Last two years financials available is of FY 2016-17 and FY 2017-18 as per Public Domain.
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Please refer detailed invitation for expression of interest (DEOI) available with IRP / RP..
10	Last date for receipt of expression of interest	04/03/2024
11	Date of issue of provisional list of prospective resolution applicants	07/03/2024
12	Last date for submission of objections to provisional list	12/03/2024
13	Date of issue of final list of prospective resolution applicants	17/03/2024
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	17/03/2024
15	Last date for submission of resolution plans	17/04/2024
16	Process email ID to submit EOI	IP.CreatozBuilders@gmail.com

** Note:- If requests are received from Potential Resolution Applicant for extension of time line for Expression of Interest, then COC may take a review about same.

Sd/-
Charudutt Pandhrinath Marathe



Signature of the Interim Resolution Professional
In the Matters of Creatoz Builders Private Limited
Registration Number IBBI/IPA-001/IP-P00350/2017-18/10651



AFA is effective till 26-01-2024
Email id registered with IBBI: charuduttm@yahoo.co.in
Address of the Interim Resolution Professional registered with IBBI:
Gomed, 915, Khare Town, Dharampeth, Nagpur – 440010

Process Specific Email id: ip.CreatozBuilders@gmail.com
Process Specific Correspondence Address : FinVin Turnaround and Restructuring Pvt. Ltd., 602,
Sunteck Crest, Near Airport Road Metro Station, Andheri Kurla Road, Andheri East,
Mumbai-400059.

Date : February 15, 2024, Place : Nagpur

THE FREE PRESS JOURNAL

MUMBAI | FRIDAY | FEBRUARY 16, 2024

13/01/2024.

Note : Strike out whichever is not applicable.



Sd/-

Signature of the Officer Authorised to issue summons

पालिका



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FORM G : INVITATION FOR EXPRESSION OF INTEREST FOR CREATOZ BUILDERS PRIVATE LIMITED OPERATING AS BUILDER AT PUNE, MAHARASHTRA.
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS

1. Name of the corporate debtor along with PAN / CIN / LLP No.	CREATOR BUILDERS PRIVATE LIMITED PAN - AACCC7278D1Z CIN :U54200MH2005PTC157510
2. Address of the registered office	Shop No.3, Prathmesh CHS Ltd., Building 0.16-A, New MHADA Colony, Mahakali Caves Road, Andheri East, Mumbai - 400 093 MH BHARAT.
3. URL of website	..
4. Details of place where majority of fixed assets are located.	Jade Residency, 709, Nagar Road, Wagholi, Pune - 413004 MH BHARAT
5. Installed capacity of Main Products / Services	Out of Total 1101 Fats, 84 Flats are Unsold and Occupancy Certificate has been received.
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**** Note:- If requests are received from Potential Resolution Applicant for extension of time line for Expression of Interest, then COC may take a review about same.**

Sd/-

Charudutt Pandhrinath Marathe

*Signature of the Interim Resolution Professional In the Matters of Creatoz Builders Private Limited

Registration Number IBBI/IPA-001/IP-P00350/2017-18/10651 AFA is effective till 26-01-2024

Email id registered with IBBI: charuduttm@yahoo.co.in

Address of the Interim Resolution Professional registered with IBBI:

Gomed, 915, Khare Town, Dharampath, Nagpur - 440010

Process Specific Email id: ip.CreatozBuilders@gmail.com

Process Specific Correspondence Address : FinVin Turnaround and Restructuring Pvt. Ltd., 602, Sunteck Crest, Near Airport Road Metro Station, Andheri Kurla Road, Andheri East, Mumbai-400059.

Date : February 15, 2024, Place : Nagpur

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Authorized Officer
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Sd/-
Authorized Officer,
IPANY LIMITED
ince Co. Ltd.)

Date : 13/02/2024 Chief Manager & Authorized Officer,
Place: Pune Bank of Maharashtra, Vadgaon Budruk Branch, Pune

FORM G : INVITATION FOR EXPRESSION OF INTEREST FOR CREATOZ BUILDERS PRIVATE LIMITED OPERATING AS BUILDER AT PUNE, MAHARASHTRA.
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

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1. Name of the corporate debtor along with PAN / CIN / LLP No.	CREATOR BUILDERS PRIVATE LIMITED PAN - AACCC728D1Z CIN :U54200MH2005PTC157510
2. Address of the registered office	Shop No.3, Prathmesh CHS Ltd., Building 0.16-A, New MHADA Colony, Mahakali Caves Road, Andheri East, Mumbai - 400 093 MH BHARAT.
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Process Specific Email id: ip.CreatozBuilders@gmail.com

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Date : February 15, 2024, Place : Nagpur



Pune

नोंदणी क्र. - IBB/IPA-002/IP-N00033/2016-17/10070
(AFA क्र. : AA2/10070/02/181024/202916- वैधता दिनांक: 18/10/2024)
पत्ता: लेव्हल 11, प्लॅटीना, सी-59, जी ब्लॉक, बीकेसी, वांद्रे (पूर्व), मुंबई 400 051, भारत
E/ jit1.jain@gmail.com

दिनांक: १५/०



सिक्वियरिटी
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संचालक-

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अधिभारसह धन
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वर नमूद सूचन
सिक्वियरिटी इटरे
दिनांक: 16-0

फॉर्म जी : अभिरुची व्यक्त करण्यासाठी निमंत्रण
क्रीटोज बिल्डर्स प्राइवेट लिमिटेडसाठी
पुणे, महाराष्ट्र येथेबिल्डर (बांधकाम) उद्योगात कार्यरत आहे.
(भारतीय दिवाळखोरी व दिवाळखोरी मंडळाच्या नियम ३६ अ (१) अन्वये)
(कॉर्पोरेट व्यक्तीसाठी दिवाळखोरी निवारण प्रक्रिया) विनियम, २०१६

संबंधित तपशील	
१. पॅन / सीआयएन / एलएलपी क्रमांकासह कॉर्पोरेट कर्जदाराचे नाव.	क्रीटोज बिल्डर्स प्राइवेट लिमिटेड, CIN : यू५४२०० महा २००५ पीटीसी १५७५१०
२. नोंदणीकृत कार्यालयाचा पत्ता	शोप नम्बर ३, प्रथमेश CHS लिमिटेड, बिल्डिंग नम्बर ०.१६-A, न्यू MHADA कॉलोनी, महाकाली केव्ज रोड, अंधेरी ईस्ट, मुंबई - ४०००९३ महाभारत
३. वेबसाइट चे यूआरएल	...
४. प्रामुख्याने स्थावर मालमत्ता ज्या ठिकाणी आहेत त्या ठिकाणाचा तपशील.	जेड रेजिडेन्सी, ७०९, नगर रोड, वाघोली, पुणे - ४१३००४.
५. मुख्य उत्पादने / सेवांची स्थापित क्षमता	एकुण ११०१ सदानिका पैकी ८४ सदानिका विक्रीसाठी उपलब्ध आहेत, या उपक्रमास अॅक्च्युपन्सी सर्टिफिकेट मिळालेले आहे.
६. गेल्या आर्थिक वर्षात विकल्या गेलेल्या मुख्य उत्पादने / सेवांचे प्रमाण आणि मूल्य	या संदर्भात कोणतीही माहिती मिळालेली नाही.
७. कर्मचारी / कामगारांची संख्या	पूर्विच्या मालकाकडून काहिही माहिती मिळालेली नाही. इतर माध्यमातर्फे प्राप्त माहिती प्रमाणे एकही नोकर (एम्प्लॉई / employee) नाही, तसेच एकही कामगार (वर्कमॅन / workmen) नाही.
८. दोन वर्षांचे शेवटचे उपलब्ध वित्तीय विवरण (विवरण यादी सह), कर्जदारांची यादी, प्रक्रियेच्या पुढील घटनासाठी संबंधित तारखा यासह पुढील तपशील येथे उपलब्ध आहेत:	मागिल दोन वर्षांचे (म्हणजे FY १६-१७, FY १७-१८) आर्थिक अहवाल सार्वजनिक केलेले आहेत. MCA (RoC) माघिल नोंदी प्रमाणे.
९. संहितेच्या कलम २५ (२) (एच) अंतर्गत सामाधान (निराकरण) अर्जदारांसाठी पात्रता येथे उपलब्ध आहे:	कूपया आयआरपी / आरपी जवळ उपलब्ध असलेल्या विस्तृत अभिरुची व्यक्त करण्यासाठी निमंत्रण (डीईओआय) साठी तपशीलवार निमंत्रण पहा.
१०. अभिरुची पत्र प्राप्त करण्याची शेवटची तारीख	०४-०३-२०२४
११. संभाव्य समाधान अर्जदारांची तात्पुरती यादी जारी करण्याची तारीख	०७-०३-२०२४
१२. तात्पुरत्या यादीवर हरकती सादर करण्याची शेवटची तारीख	१२-०३-२०२४
१३. संभाव्य समाधान अर्जदारांची अंतिम यादी जारी करण्याची तारीख	१७-०३-२०२४
१४. माहिती विवरण (इन्फर्मेशन मेमोरंडम), मूल्यांकन तक्ता (इवेल्युएशन मेट्रिक्स), आणि समाधान योजना सादर करण्यास विनंती (रिक्वेस्ट फॉर रेजल्यूशन प्लान), एत्यादी संभाव्य समाधान अर्जदारांना जारी करण्याची तारीख	१७-०३-२०२४
१५. समाधान योजना सादर करण्याची अंतिम तारीख	१७-०४-२०२४
१६. ईओआय सबमिट करण्यासाठी प्रक्रिया ईमेल आयडी	IP.CreatozBuilders@gmail.com

** टीप :- संभाव्य समाधान अर्जदाराकडून अभिरुची अभिव्यक्तीसाठी मुदतवाढ देण्याची विनंती प्राप्त झाल्यास सीओसी त्याबद्दल पुनरावलोकन घेऊ शकते.
स्वाक्षरकृत, चारुदत्त पंढरीनाथ मराठे, अंतर्गम ठराव व्यावसायिकाची स्वाक्षरी (IRP ची)
क्रीटोज बिल्डर्स प्राइवेट लिमिटेडच्या बाबतीत
रजिस्ट्रेशन नंबर आईबीओआई/आईपीए-००२/आईपी-पी००३५०/२०१७-१८/१०६५९
एफएफ २६-०१-२०२४ पर्यंत प्रभावी आहे,
IBBI कडेनोदणीकृत ईमेल आयडी: charuduttm@yahoo.co.in
IBBI मध्येनोदणीकृत अंतर्गम ठराव व्यावसायिकाचा पत्ता: गोमदे, ११५, खरेटाऊन, धरमपेठ, नागपूर - ४४००१०,
प्रक्रिया विशिष्ट ईमेल आयडी: ip.CreatozBuilders@gmail.com
प्रक्रिया विशिष्ट पत्रव्यवहाराचा पत्ता : फ्रिन्चिन टर्नराउंड एंड रीस्ट्रक्चरिंग प्राइवेट लिमिटेड, ६०२, सटेक क्रॅस्ट, अंधेरी रोड
मेट्रो स्टेशन जवळ, अंधेरी कुलरोड, अंधेरी ईस्ट, मुंबई - ४०००५९
दिनांक : १५ फेब्रुवारी २०२४, स्थळ : नागपूर

